

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1696
ANSWERED ON:03.12.2014
CORDLESS TELEPHONY
Kambhampati Dr. Hari Babu

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is any proposal to allot 20 MHz of spectrum for cordless telephone system within a small area;
- (b) if so, the details thereof;
- (c) whether there is any objection from Defence Ministry for the same;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the reaction of the Government thereon?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) & (b) The Telecom Regulatory Authority of India (TRAI) has recommended, inter-alia, that 1880-1900 MHz band should be delicensed for low power operations of Cordless Telecommunications System (CTS) for private and indoor use (not for commercial use).
- (c) & (d) Defence Ministry have raised their concerns indicating, among others, the importance of this band for their operational requirements, possible interference to their networks, etc.
- (e) The issue related to delicensing of 1880-1900 MHz band for low power operations of CTS is under consideration of the Government.